NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA (CAA) 15 (ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T) MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Pinokio Entertainment Pvt. Ltd. And M/s HSG Propmar Pvt. Ltd. and ors.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner: Mr. Rajeev Kumar, Mr. Mahesh Agarwal & Mr. Raghav Pandey, Advocates

ORDER

Reserved for orders.

(Deepa Krishan)

-5-d-1

Member (T)

(Ina Malhotra)

Member (J)